

MA 1119/01
CEA 136/00
OA 810/00

(2)

03.4.01 Hon. Mr. Justice R.R.K. Thiruvadi, VC
Hon. Mr. S. Biswas, A.M.

By M.A 1119/01 Sri S.K. Chakraborty
learned Counsel for the applicant
has submitted that the order of this
Tribunal has been complied with
on 13.2.2001, hence the applicant
wants to withdraw this case. The
CEA is accordingly dismissed as
withdrawn. notices are discharged.
No order as to costs.

S
A.M.

R
VC

W,